## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:101
ANSWERED ON:22.02.2013
TAX EVASION OF MOBILE HANDSETS COMPANY
Tarai Shri Bibhu Prasad

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Income Tax Department has found a manufacturer of mobile heandsets in India evading tax to the tune of several thousand crores of rupees;
- (b) if so, the details thereof, year-wise since its incorporation;
- (c) whether the Income Tax Department is conducting such investigation against other big players also in the field; and
- (d) if so, the details thereof? .

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (Shri S.S.PALANIMANICKAM)

- (a) Investigation on atlegations of evasion of tax against a manufacturer of mobile handsets in India is in progress.
- (b) Since the investigation is in progress, it is premature to conclude on the fact of evasion and to quantify it.
- (c) Appropriate action under the Direct Tax laws is taken to bring to tax any undisclosed income whenever credible information on tax evasion is received. Penalty and prosecution proceedings are also initiated in appropriate cases.
- (d) Does not arise in view of reply to part (c) above.